

No. J-11017/3/2024-JUDICIAL/ E.104742
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)


24108, Kartavya Bhavan - 2, New Delhi,
Dated the 26th May, 2026

ORDER

Shri G. D. Srinivas, Central Government Counsel engaged before the High Court of Karnataka has demised in the month of March, 2026.

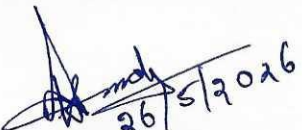
2. Consequently, the name of Shri G. D. Srinivas, Advocate figuring at serial number 19 in the List 'A' of this Department's Order No. J-11017/3/2021-Judicial dated 14.06.2021 to be read with Order No. J-11017/3/2024-Judicial(3) dated 07.02.2024, stands **omitted**.

3. Hindi version of this order will follow.


(Manindra Choudhary)
Asst. Legal Adviser

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. Sr. PPS to LS/AS/JS&LA in the main secretariat of DLA.
3. Branch Secretariat, Bangaluru.
4. Shri Kuloor Arvind Kamath, ASGI, High Court of Karnataka at Bengaluru.
5. The Registrar, High Court of Karnataka at Bengaluru.
6. LIMBS team, Legal Affairs.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.


(Ramesh Kairamkonda)
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